

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3480
TO BE ANSWERED ON 26.03.2018

WEST BENGAL AS ROLE MODEL IN THE IMPLEMENTATION OF MGNREGA

3480. SHRI VIVEK GUPTA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the number of mandays provided during the last three years by the States under Mahatama Gandhi National Rural Employment Guarantee Act (MGNREGA), State-wise;
- (b) whether it is a fact that the West Bengal Government's policy to use 100 mandays work scheme for garbage disposal by the Panchayats, has emerged as a role model and the Ministry has sent instructions to States and UTs to implement the same, if so, whether Government has given any official instructions; and
- (c) the number of States which have adopted the West Bengal Model, if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): State/UTs-wise details of persondays generated under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years are given at **Annexure**.

(b)&(c): There is no policy to use 100 mandays work scheme for garbage disposal. The Ministry has issued advisory to States/UTs to adopt the West Bengal model for promoting Solid Waste Management (SWM) initiative. The permissible works related to SWM which are durable and tangible in nature may be taken up under MGNREGS and wages to sanitary workers and supervisors and will be borne by any Scheme other than MGNREGS. The SWM model can be followed by any State based on the approval of Gram Sabha.

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 3480 dated 26.03.2018

SI. No.	State	Persondays generated (in lakh)		
		2014-15	2015-16	2016-17
1	ANDHRA PRADESH	1559.05	1992.10	2055.10
2	ARUNACHAL PRADESH	19.38	50.46	85.38
3	ASSAM	210.95	486.33	467.24
4	BIHAR	351.98	670.92	866.62
5	CHHATTISGARH	555.90	1013.97	885.94
6	GUJARAT	181.49	225.41	271.06
7	HARYANA	61.65	48.48	84.92
8	HIMACHAL PRADESH	190.77	177.71	236.61
9	JAMMU AND KASHMIR	121.09	316.32	319.59
10	JHARKHAND	453.34	585.61	707.59
11	KARNATAKA	433.28	598.38	914.43
12	KERALA	588.72	741.74	684.62
13	MADHYA PRADESH	1175.40	1237.42	1130.43
14	MAHARASHTRA	613.87	763.45	709.04
15	MANIPUR	101.17	75.33	119.03
16	MEGHALAYA	167.35	199.71	282.61
17	MIZORAM	42.70	131.26	168.23
18	NAGALAND	89.99	212.07	290.71
19	ODISHA	535.40	894.46	775.76
20	PUNJAB	64.56	144.34	157.74
21	RAJASTHAN	1686.19	2341.25	2596.81
22	SIKKIM	24.13	43.84	46.12
23	TAMIL NADU	2679.65	3686.75	3999.42
24	Telangana	1032.07	1417.76	1079.10
25	TRIPURA	511.76	538.76	461.18
26	UTTAR PRADESH	1312.27	1822.39	1577.78
27	UTTARAKHAND	147.31	223.85	236.92
28	WEST BENGAL	1696.30	2864.97	2356.07
29	ANDAMAN AND NICOBAR	5.17	2.68	4.12
30	GOA	1.73	1.07	1.26
31	LAKSHADWEEP	0.13	0.03	0.001
32	PUDUCHERRY	3.78	5.62	5.37
	Total	16618.51	23514.43	23576.81